

No. HCK/PSS/2/2018

**HIGH COURT OF KARNATAKA,
BENGALURU,**

Dated: 27th September 2018

INTIMATION

Assessment process for Designation of an Advocate as a Senior Advocate is scheduled to be held on **22nd , 23rd, 24th, 25th, 26th, 29th, 30th and 31st October, 2018** in the Conference Hall, II Floor, High Court of Karnataka, Bengaluru. The following Advocates who have submitted applications/written proposals for designation of an Advocate as a Senior Advocate are requested to be present for the assessment process well in time on the dates shown as under:

MONDAY, 22nd OCTOBER 2018 AT 5.00 P.M.

1	DSA No. 15/2018	Shri. A. Keshava Bhat
2	DSA No. 46/2018	Shri. A.G. Shivanna
3	DSA No. 12/2018	Shri. A.S. Ponnanna
4	DSA No. 22/2018	Shri. Ajesh Kumar Shankar
5	DSA No. 68/2018	Shri. Arun Kumar K.
6	DSA No. 44/2018	Shri. B. Pape Gowda
7	DSA No. 13/2018	Shri. B.C. Thiruvengadam
8	DSA No. 8/2018	Shri. B.K. Sampath Kumar

TUESDAY, 23rd OCTOBER 2018 AT 5.00 P.M.

1	DSA No. 11/2018	Shri. B.L. Acharya
2	DSA No. 64/2018	Shri. B.T. Venkatesh
3	DSA No. 53/2018	Shri. B.V. Shankara Narayana Rao
4	DSA No. 49/2018	Shri. Basavaraj Veerasangappa Sabarad
5	DSA No. 26/2018	Shri. Basavaraju S.
6	DSA No. 1/2018	Shri. Bhagwat M.S.
7	DSA No. 14/2018	Shri. Bhat Ganesh Krishna
8	DSA No. 6/2018	Shri. G. Shivadass

WEDNESDAY, 24th OCTOBER 2018 AT 11.00 A.M.

1	DSA No. 2/2018	Shri. G.R. Mohan
2	DSA No. 66/2018	Shri. G.S. Venkat Subbarao
3	DSA No. 24/2018	Shri. Girmallayya Karabasayya Mathad
4	DSA No. 39/2018	Shri. Gopalaswamy C.R.
5	DSA No. 9/2018	Shri. Gurudas Shyamrao Kannur
6	DSA No. 55/2018	Shri. Gurumath Gangadhar Rudramuni Sharma

WEDNESDAY, 24th OCTOBER 2018 AT 2.00 P.M.

1	DSA No. 56/2018	Shri. H.S. Chandramouli
2	DSA No. 4/2018	Shri. Hashmath Pasha
3	DSA No. 7/2018	Smt. Jayna Kothari
4	DSA No. 47/2018	Shri. K. Diwakara
5	DSA No. 10/2018	Shri. K. Suman
6	DSA No. 3/2018	Shri. K.N. Phanindra

THURSDAY, 25th OCTOBER 2018 AT 5.00 P.M.

1	DSA No. 18/2018	Shri. Kiran S Javali
2	DSA No. 27/2018	Shri. Kuloor Arvind Kamath
3	DSA No. 51/2018	Smt. Lakshmy Iyengar
4	DSA No. 37/2018	Shri. M. Nagaprasanna
5	DSA No. 61/2018	Shri. M.P. Srikanth
6	DSA No. 32/2018	Shri. M.R. Rajagopal
7	DSA No. 50/2018	Shri. M.R.C. Ravi
8	DSA No. 58/2018	Shri. M.S. Shyamsundar

FRIDAY, 26th OCTOBER 2018 AT 5.00 P.M.

1	DSA No. 59/2018	Smt. Meera Mukund
2	DSA No. 45/2018	Shri. Mitty P. Narasimha Murthy
3	DSA No. 63/2018	Shri. Mohan Reddy Hema Reddy Sawkar (M.H.Sawkar)
4	DSA No. 40/2018	Shri. N. Ravindranath Kamath
5	DSA No. 48/2018	Shri. Nityanand V. Naik
6	DSA No. 38/2018	Shri. Prasad V.S.
7	DSA No. 21/2018	Shri. Puthige R.Ramesh
8	DSA No. 31/2018	Shri. R.G. Kolle

MONDAY, 29th OCTOBER 2018 AT 5.00 P.M.

1	DSA No. 52/2018	Shri. R.S. Ravi
2	DSA No. 28/2018	Shri. R.V. Prasad
3	DSA No. 16/2018	Shri. R.V. Subramanya Naik (R.V.S. Naik)
4	DSA No. 62/2018	Shri. Rahamathulla Kothwal
5	DSA No. 33/2018	Shri. Rajashekar B.Kanavi
6	DSA No. 34/2018	Dr. S. Nagaraj
7	DSA No. 25/2018	Smt. S. Susheela
8	DSA No. 36/2018	Shri. S.N. Aswathanarayan

TUESDAY, 30th OCTOBER 2018 AT 5.00 P.M.

1	DSA No. 17/2018	Shri. S.P. Kulkarni
2	DSA No. 42/2018	Shri. Sampat Anand Shetty
3	DSA No. 5/2018	Shri. Sandesh J. Chouta
4	DSA No. 54/2018	Shri. Satish M. Doddamani
5	DSA No. 29/2018	Shri. Shankar A.
6	DSA No. 60/2018	Shri. Shetty Jaya Sanjeev (J.S.Shetty)
7	DSA No. 65/2018	Shri. Shivalingappa Nanjundappa Hatti
8	DSA No. 67/2018	Shri. Srinivasa Raghavan V.

WEDNESDAY, 31st OCTOBER 2018 AT 5.00 P.M.

1	DSA No. 20/2018	Smt. Suman Hegde
2	DSA No. 35/2018	Shri. Suresh S. Lokre
3	DSA No. 43/2018	Shri. T. Rajaram
4	DSA No. 19/2018	Shri. T. Sheshagiri Rao
5	DSA No. 30/2018	Shri. T.S. Amar Kumar
6	DSA No. 41/2018	Shri. Tajuddin
7	DSA No. 57/2018	Shri. Vighneshwar S. Shastri
8	DSA No. 23/2018	Shri. W.M. Sundaramurthy

By order,

Sd/-

(B. JAYANTHA KUMAR)

Secretary,
Permanent Secretariat Section,
High Court of Karnataka.